

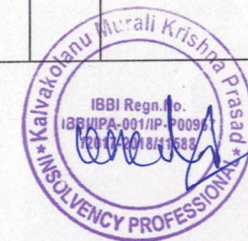
ANNEXURE 7

Name of the corporate debtor: RKI BUILDERS PRIVATE LIMITED, Date of commencement of CIRP 08-12-2022; List of creditors as on: 30-05-2023

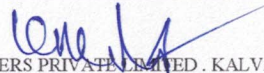
List of operational creditors (Government dues)

(Amount in ₹)

Sl. No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verifica - tion	Amou nt of claim not admitt ed	Remarks, if any
	Department	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	ACCT, GST, Banjara Hills	Central Govt	06-03-2023	480521526	0	GST dues	NO	0	0	0	480521526	0	The Corporate Debtor filed appeal in High Court on the ground that the GST dept is claiming the dues because matrcial supplier down the line has not paid the GST. The justification provided is that the higher level contractor has paid full dues and therefore they cannot demand the said amount from the CD which amounts to double taxation.
2	EPFO	Central Govt	22-02-2023	330741	330741	PF dues	No	0	0	0	0		Admitted
3	ESIC	Central Govt	19-01-2023	46890	46890	STATE INSURANCE	No		0	0	0	0	Admitted



4	DY.COMM IT KONDAPUR	Central Govt	01-03-2023	25519210	25519210	IT DUES	No		0	0	0	0	Under verification
5	Asst. Commissioner State Tax Aghapura Hyd	State govt	06-02-2023	8299126	0	COMML. TAX DUES	No		0	0	8299126	0	Under verification
6	DC.CGST, JAIPUR	Central Govt	03-03-2023	12244639	0	CENTRA L GST DUES	No		0	0	12244639	0	Under verification
7	IT OFFICER TDS		23-02-2023	700	700	IT DUES	No		0	0	0	0	Admitted
	Total			526962832	25897541						501065291		


 FOR RKI BUILDERS PRIVATE LIMITED . KALVAKOLANU
 MURALI KRISHNA PRASAD, RESOLUTION PROFESSIONAL .,
 IBB/IPA-001/IP-P00967/2017-2018/11588 AFA VALID UPTO 24-
 11-2023

